

(d) if so, the main reasons for taking such a decision and what would be its impact?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) Roller Milling Industry has been delicensed since 1986 throughout the country.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Industrial Output

3195. SHRIMATI VASUNDHARA RAJE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have identified the industrial units in different parts of the country where production has been declining;

(b) if so, the details thereof;

(c) the steps taken by the Government to increase the industrial output; and

(d) the details of the policy of the Government with regard to increase in industrial production?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) Compilation of unit-wise and State-wise data is not being carried out due to the difficulty of several units being multi-product and at multiple locations.

(c) and (d) The Industrial Policy announced on 24th July, 1991 and the Policy for promoting and strengthening Small, Tiny and Village Enterprises announced on 6th August, 1991

contain a package of measures which will provide a boost to overall industrial production.

Public Sector Undertakings in U. P.

3196. SHRI VISHWANATH SHARMA:
DR. LAXMINARAYAN MANI TRIPATHI:

Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to establish some new industries in the Public Sector in Uttar Pradesh particularly in Bahraich and Tarai districts during the current financial year; and

(b) if so, the details thereof alongwith their proposed locations?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) No, Sir.

(b) Does not arise.

Promotion of Khadi and Village Industries in Uttarakhand, U. P.

3197. SHRI V. N. SHARMA: Will the PRIME MINISTER be pleased to state:

(a) the measures taken by the Khadi and Village Industries Commission for promotion of khadi and village industries in Uttarakhand Division of Uttar Pradesh;

(b) the amount spent by the Commission for promotion of khadi and village industries in Uttarakhand during last three years, year-wise; and

(c) the programme of the Commission for the purpose in the year 1991-92 and the amount earmarked?